

whether it is possible in that snow-bound area to find any trace of the aircraft in December?

**Shri Krishna Menon:** If you will recall, Sir, I did not say that investigations took place in December. I believe I said it was completed in December. It takes time because there is no use winding up the investigation until all the material can be traced.

**Dr. Ram Subhag Singh:** I wanted to know when that investigation was made—aerial survey—and when the Government of China was approached to search about this missing plane.

**Shri Krishna Menon:** I answered that question before. There was no possibility, from an aviation point of view, of the plane having gone over the Himalayas. The only reason was that some Swamiji reported something to the father of the person who complained to the Prime Minister. Purely from the compassionate point of view our External Affairs Ministry enquired of our representative in China. But, I do not want to leave the position unexplained. The Swamiji's report was that he had seen a plane over the Himalayas. Therefore we said that if somebody can see the plane from the ground, in the sky a plane can see the mountain from the plane, and he would not have crashed. And what is more, when we wrote to the Swamiji, the Swamiji said that it was raining heavily. If it was raining he could not have seen it.

**Mr. Speaker:** All that Dr. Ram Subhag Singh wants to know is, when was the investigation started.

**Shri Krishna Menon:** The investigation is usually started within about 48 hours after the accident. But how long it takes depends upon the circumstances.

**Shri Raghunath Stagh:** May I know whether it is a case of accident or sabotage?

**Shri Krishna Menon:** There is no sabotage, so far as we know. The Court of Inquiry has not revealed anything like that.

**Mr. Speaker:** The Question Hour is over.

**Shri Rameshwar Tanti:** I would like to put a question, Sir. I was one of those who put the question. I was not allowed to put supplementaries.

**Mr. Speaker:** I will allow him to put supplementaries.

**Shri Rameshwar Tanti:** In this question, Sir.

**Mr. Speaker:** The missing aircraft? The Question Hour is over.

#### SHORT NOTICE QUESTION

##### International Commission in Laos

17. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether the Co-chairman of the Geneva Conference on Indo-China or any one of them have asked the International Commission stationed there to resume its work in Laos again;

(b) if so, the circumstances which have led them to do so;

(c) the attitude taken up by Government of India in this regard;

(d) whether the Commission has received the request and considered it; and

(e) the nature of decision taken by it?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) No directive has been received by the Chairman of the Laos Commission from the Co-Chairman of the Geneva Conference to resume its work in Laos.

(b) Does not arise.

(c) So far as the Government of India are concerned, they are endeavouring to get the International Commission for Supervision & Control in Laos to deal with the problems connected with the Geneva Agreement on the cessation of hostilities in Laos in accordance with the views expressed by the Co-Chairmen in their Notes

dated the 31st January, 1960 (copies of which were placed on the Table of the House on the 11th March, 1960).

(d) and (e). Do not arise.

**Shri Shree Narayan Das:** May I know if the National Commission adjourned *sine die* and whether there had developed any situation in Laos which may warrant the resumption of the work of the Commission there?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** As was stated in the previous reply, we thought that the situation such as the one that has arisen can be dealt with by the Commission. But, as there has been difference of opinion about the summoning of the Commission—the Laotian Government has not been agreeable and, I believe, at the present moment, one member of that Commission has not been appointed—we cannot summon it. But, we have pointed out to all concerned that the best way to deal with it is for the Commission to be fully constituted and to deal with this matter.

**Shri Shree Narayan Das:** May I know whether during the last few months allegations have been made against some other country or against the members of this Commission itself that they are interfering in the civic administration of the country? May I know whether any specific allegations have been made and whether the Commission stationed there is aware of such allegation?

**Shri Jawaharlal Nehru:** I do not know to what particular complaint the hon. Member is referring. All kinds of allegations are always made. But, I am quite sure that the Commission or the Chairmen of the Commission have not interfered. It may be that even if an enquiry as to what is happening is made, it is called an interference or something like that.

**Shri Shree Narayan Das:** May I know whether, in view of the fact that the deadlock or the stalemate with regard to the implementation of the political provision of this agree-

ment is there, there is any proposal for the consideration of the re-convening of the Geneva Conference to implement that provision?

**Shri Jawaharlal Nehru:** No, Sir. I am not aware of any proposal to re-convene the Geneva Conference.

**Shri Kasiwal:** It appears that the work of this International Commission on Laos had ceased because a particular Power which had been associated with the Commission was of the view that it was not necessary to have this Commission any more in Laos. May I know whether that particular Power has agreed that there should be a resumption of the appointment of this Commission?

**Shri Jawaharlal Nehru:** It is true that the bulk of the work entrusted to the Commission in so far as Laos was concerned was more or less over. But, it was our opinion that these various Commissions in Indo-China were, to some extent, inter-related and, therefore, the Laos Commission should not cease to exist till the other matters had also been dealt with. Therefore, the Commission adjourned *sine die*. It can be re-convened at any time.

**Shrimati Renu Chakravarty:** If it is a fact that there are a large number of complaints before the Commission, what does the Commission propose to do about them if it is not re-convened?

**Shri Jawaharlal Nehru:** I do not know to which particular complaint the hon. Member refers. There might be allegations. But, as I said, the Commission is not there; one member of it does not exist, and the Commission cannot function. It has been adjourned as one member is not there. Unless the Commission becomes a full Commission it cannot meet. But, so far as I know, there are no allegations to be considered.

**Shrimati Renu Chakravarty:** There are certain problems which might have been raised. Are there such problems which have been raised by various Powers to be placed before the

Laos Commission when it is re-convened? That was my question

**Shri Jawaharlal Nehru:** Yes, Sir, various complaints, not against the Commission (Shrimati Renu Chakravorty, No, no.) but in regard to the situation there, have been raised. So far as the Commission is concerned, I take it that we would gladly welcome any such complaint, if it refers to the work of the Commission, being considered by the Commission. But the Commission cannot meet because of these various difficulties. Therefore, the matter has been returned to the two Co-Chairmen, the two Co-Chairmen being the Prime Minister of the United Kingdom and the Prime Minister of the Soviet Union and these two Co-Chairmen, so far as I know, have not given their joint decision yet—I mean the Foreign Ministers and not the Prime Ministers

**Shri Radha Kaman:** Was there any negotiation with either South Viet Nam or North Viet Nam in order to resolve the deadlock and resume the Commission thereby?

**Shri Jawaharlal Nehru:** It was a Laos matter. They may express opinions I cannot speak on behalf of either the South nor the North Viet Nam Government

#### WRITTEN ANSWERS TO QUESTIONS

##### Hindi Teachers' Training Colleges

\*1616. **Shri Vidya Charan Shukla:** Will the Minister of Education be pleased to state:

(a) whether the examination of the proposal relating to establishment of Hindi Teachers' Training Colleges for non-Hindi speaking States, has since been completed, and

(b) if so, what decision has been taken?

**The Minister of Education (Dr. K. L. Shrikant):** (a) Yes, Sir

(b) It has been decided to open Hindi Teachers' Training Colleges for non-Hindi speaking States on a zonal

basis, depending on actual requirements. 100 per cent expenditure on this scheme will be borne by the Central Government

##### Goods for Tripura

\*1622. **Shri Subman Ghose:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India has to take goods like rice, cement etc., to Tripura through railways of Pakistan,

(b) if so, how much freight was paid to Pakistan Railways in 1958;

(c) whether any demurrage was paid to the said Railway in 1958; and

(d) if so, the amount so paid?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) Movement of food-grains and other essential commodities like coal, cement, iron and steel etc., from Calcutta to Tripura on Government account was carried out over the East Pakistan Railways till July 1958, as the Indo-Pakistan route is the quickest and the cheapest. Early in August 1958 the Pakistan authorities suddenly sealed the Tripura-Pakistan border with the result that essential supplies were held up in Pakistan for a long time. Since then, movement of all such commodities on Government account has been carried out over the all-India rail-cum-road route with a view to ensuring supplies to Tripura

(b) Rs 4,15,885 upto July 1958 only

(c) Yes

(d) Rs 19,972

##### Educational Tours for Teachers

\*1630. { **Shri Kediyan:**  
**Shri Warrior:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No 1166 on the 11th September, 1958 and state:

(a) how many States have made use of the Central scheme of encourag-